

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:6760
ANSWERED ON:08.05.2003
ANTI-TERRORISTS OPERATION
ASHOK NAMDEORAO MOHOL;NEDURUMALLI JANARDHANA REDDY

Will the Minister of DEFENCE be pleased to state:

- (a) the number of army Jawans killed and injured in anti-terrorist operations in Kashmir and other parts of the country during each of the last three years;
- (b) whether it is a very high figure of casualty for any army during peace time;
- (c) if so, the specific reasons for such a high figure of casualty;
- (d) whether there is a lack of desirable level of co-ordination among the armed forces and other intelligence agencies engaged in anti-terrorist operations;
- (e) if so, the steps being taken in this regard;
- (f) whether the Government provides any special facilities to the dependents of such martyres;
- (g) if so, the details thereof; and
- (h) if not, the reasons therefor?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) to (h): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (h) OF LOK SABHA UNSTARRED QUESTION NO. 6760 FOR 8.5.2003

The number of army Jawans killed/injured due to terrorist action in Jammu & Kashmir and other parts of the country during the last three years till 29th April, 2003 is given below:

| Year | Killed | Injured |
|-----------------------|--------|---------|
| 2000 | 352 | 783 |
| 2001 | 364 | 1014 |
| 2002 | 256 | 667 |
| 2003 (Upto 29.4.2003) | 37 | 99 |
| TOTAL | 1009 | 2563 |

Casualty figures for 2003, may be subject to reconciliation from record offices.

Casualties being incurred by the Army in combating Pakistan sponsored proxy war in Jammu and Kashmir is not considered as 'high', when seen in the context of the intensity of operations and the wherewithal provided by Pakistan to the terrorist groups operating there.

The military and other intelligence agencies engaged in anti-terrorist operations are working in close coordination. There is free flow of intelligence at field level as well as at higher levels. Regular interaction is taking place at various formal forums at the state level as well as at Multi Agency Centre at New Delhi.

A comprehensive welfare package for the armed forces personnel, which includes ex-gratia lump sum compensation in a graded scale, liberalized special family pension on the basis of last pay drawn by the deceased personnel, death gratuity and family gratuity as per specified rates as applicable and Insurance Cover as applicable, has been worked out and implemented for the next of kin of

those killed in terrorist action. Payment of dues is a continuing process and all benefits as applicable to the next of kin of deceased personnel are being paid on the completion of necessary documentation and on meeting the legal requirements.